

members of the State Commission and District Commission) Amendment Rules, 2023.

[Placed in Library. For (1) and (2) See No. L.T. 10709/17/23]

**I. Reports and Accounts (2022-23) of various Companies and related papers**

**II. Reports and Accounts (2022-23) of ARAI, Pune; and FCRI, Palakkad and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Krishan Pal, I lay on the table a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

I. (i) (a) Fifty-third Annual Report and Accounts of the Engineering Projects (India) Limited (EPIL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10296/17/23]

(ii) (a) Forty-first Annual Report and Accounts of Rajasthan Electronics and Instruments Limited (REIL), Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Account and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10282/17/23]

(iii) (a) Seventieth Annual Report and Accounts of the HMT Limited, Bengaluru, Karnataka, along with its subsidiaries for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10281/17/23]

(iv) (a) Sixty-fourth Annual Report and Accounts of the Hindustan Salts Limited (HSL), Jaipur, Rajasthan, for the year 2022-23, together with the

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10280/17/23]

(v) (a) Fifty-eighth Annual Report and Accounts of the Sambhar Salts Limited (SSL), Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10294/17/23]

(vi) (a) Fifty-ninth Annual Report and Accounts of the Instrumentation Limited, Jaipur, Rajasthan, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10289/17/23]

(vii) (a) Fifty-ninth Annual Report and Accounts of the Cement Corporation of India Limited (CCI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10286/17/23]

(viii) (a) Forty-second Annual Report and Accounts of National Bicycle Corporation of India Limited (NBCIL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 10285/17/23]

(ix) (a) Seventy-sixth Annual Report and Accounts of the NEPA Limited, Napanagar, Madhya Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10288/17/23]
- (x) (a) Sixty-third Annual Report and Accounts of the Tungabhadra Steel Products Limited (TSPL), Bengaluru, Karnataka, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10291/17/23]
- (xi) (a) Seventy-first Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10292/17/23]
- (xii) (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon
- (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10289/17/23]
- (xiii) (a) Thirty-seventh Annual Report and Accounts of the Braithwaite Burn and Jessop Construction Company Limited (BBJ), Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10290/17/23]
- (xiv) (a) Annual Report and Accounts of the Bridge & Roof Company (India) Limited, Kolkata, West Bengal, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10287/17/23]

(xv) (a) Annual Report and Accounts of Heavy Engineering Corporation Limited (HECL), Ranchi, Jharkhand, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10293/17/23]

(xvi) (a) Fifty-first Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10279/17/23]

(xvii) (a) Fiftieth Annual Report and Accounts of the Richardson & Cruddas (1972) Limited (R&C), Mumbai, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.  
[Placed in Library. See No. L.T. 10295/17/23]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Fifty-third Annual Report and Accounts of the Automotive Research Association of India (ARAI), Pune, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(ii) (a) Thirty-fifth Annual Report and Accounts of the Fluid Control Research Institute (FCRI), Palakkad, Kerala, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.  
[Placed in Library. For (i) and (ii) See No. L.T. 10278/17/23]